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For two of the remaining 5 vacancies, approval of the receiving Government is awaited far the proposed nominations and for Hte other 3, the process of filling up the, posts is underway.

Violation of Companies Act, by Mahanagar Telephone Nigam

52. SHRI DIPEN GHOSH:

SHRI SUKOMAL SEN:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Mahana gar Telephone Nigam violated the provi sions of the Companies Act on Bond Issue: and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. BHARDWAJ): (a) and (b) The Auditors in their Report annexed to the Balance Sheet and Profit and Loss Account of M/s. Mahanagar Telephone Nigam Limited (MTNL), for the year ended) 31st March, 199&, inter-alia, reported that "The Company has paid Rs. 14,57,25,860 as brokerage/ commission (front end fees) to nationalised banks and their subsidiaries on private placement of bonds. According to the legal opinion obtained by the company the provisions of. Section 76 of the Companies Act are not applicable to the Bonds issued by them".

Extradition of Prabhakaran to India

*53. DR. ABRAR AHMED : SHRI V1RENDRA KATARIA :

Will the PRIME MINISTER be pleased to state:

- (a) the progress made so far on the issue of extradition of Prabhakaran to India;
- (b) whether the matter was taken up with the Sri Lankan President during his recent visit to India:
 - (c) if so. the details thereof; and (d) if

not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) to (d) The matter of making a formal request for extradition remains under the consideration of the Government. The matter was not taken up with the President of Sri Lanka during his recent visit to India, as the official positions of the Governments of the two countries are well known

Increase in the cost of production of Chemical Fertilizers

'54. SHRI VITHALRAO MADHAV-RAO JADHAV :

SHRI AJIT P. K. JOGI:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that cost of per Unit production of Urea, Super phosphate and Muriate of Potash has gone up during the last two years due to the increase in the prices of gas, naphtha and other raw materials required for the production;
- (b) whether Government have allowed Tata and Birla industrial houses to sell Urea at the higher prices from their newly set-up projects: and
- (c) what measures Government propose *to* adopt to reduce the cost of fertilizers ?